

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD

Original Application No. 1722 of 1994

Allahabad this the 25th day of August, 1998

Hon'ble Mr. S.K. Agrawal, Member ( J )

Smt. Parvati Devi W/o Late Prem shanker, R/o House No.354,  
Bihari Dargahiya Gali, District Bareilly.

Applicant

By Advocate Sri V.K. Srivastava

Versus

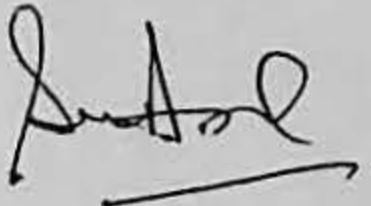
1. Union of India through its Secretary, M/o Agriculture,  
Government of India, New Delhi.
2. The Director, Indian Veterinary Research Institute,  
Izatnagar, Bareilly, U.P.
3. The Secretary, Indian Veterinary Research Institute,  
Izatnagar, Cooperative Canteen, Bareilly.
4. The Administrative Officer, I.V.R.I., Izatnagar,  
Bareilly, U.P.

Respondents

By Advocate -----

Q R D E R ( Oral )

By Hon'ble Mr. S.K. Agrawal, Member ( J )

  
Sri V.K. Srivastava for the applicant. The  
applicant makes a prayer in this O.A. that the respondents  
be directed to give suitable employment on compassionate  
grounds as husband of the applicant-Late Prem shanker died  
on 07/2/1991 who was working in I.V.R.I. Cooperative Canteen,  
Izaatnagar, Bareilly.

2. This Tribunal has jurisdiction to deal with  
service matters pertaining to Government of India employees

:: 2 ::

within the State of U.P. but at this stage, it could not be es-tablished that deceased - Prem shanker was Government of India employee. In view of the above mentioned position, this Tribunal is not having jurisdiction to entertain this petition, therefore, this petition is dismissed, having no jurisdiction.